

SPECIAL BENCH
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/68(KB)2022
IA(I.B.C)/650(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	ORICLEAN PRIVATE LIMITED VS G R POLYFILM PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Saolini Bose, Adv.] For the Applicant

Mr. Nikunj Berlia, Adv.]

ORDER

1. Ld. Counsel for the applicant present.
2. This application has been filed by the Resolution Professional to place on record the 3rd Progress Report, which is placed at page 17 to 23 of the application. This application is supported by an affidavit which is placed at page 6 to 8 of the application. The 3rd Progress Report is taken on record, and, accordingly this application is **disposed of**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)